

**GOVERNMENT OF INDIA
MINISTRY OF LAW AND JUSTICE
LEGISLATIVE DEPARTMENT**

LOK SABHA

UNSTARRED QUESTION NO. 676

TO BE ANSWERED ON WEDNESDAY, THE 16TH SEPTEMBER, 2020

**POLITICAL PARTIES REGISTRATION TRACING MANAGEMENT
SYSTEM**

676. SHRI A.K.P. CHINRAJ
SHRI S. JAGATHRAKSHAKAN:

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Election Commission of India has launched a new online system for political parties to register their parties with Election Commission's website called "Political Parties Registration Tracking Management System (PPRTMS);
- (b) if so, the details thereof;
- (c) the salient features of the newly introduced PPRTMS; and
- (d) the total number of political parties which have been registered on the newly introduced online system?

ANSWER

**MINISTER OF LAW AND JUSTICE, COMMUNICATIONS AND
ELECTRONICS & INFORMATION TECHNOLOGY
(SHRI RAVI SHANKAR PRASAD)**

- (a): Yes sir. The Election Commission of India has launched a portal named "Political Parties Registration Tracking Management System

(PPRTMS)” to enable applicants to track the status of the applications filed to register their associations as political parties.

(b) & (c): An association seeking registration has to submit an application in hard copy to the Commission within a period of 30 days following the date of its formation, as per the guidelines prescribed by the Commission in exercise of powers conferred by Article 324 of the Constitution of India and Section 29A of the Representation of the People Act, 1951. The applicant who is applying for party registration w.e.f. 1st January, 2020 will be able to track the progress of his/her application through the Commission’s portal and also get status update by SMS and e-mail.

(d) A total of 118 (One hundred and Eighteen) associations have sought registration as political parties on PPRTMS since its launch w.e.f. 1st January, 2020.